

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

10.7.2007

OA 222/2007

Mr.P.N.Jatti, counsel for applicant.
Mr.Kunal Rawat, counsel for respondents.

Learned counsel for the applicant submitted that the appeal filed by the applicant has not yet been decided by the respondents.

The respondents are directed to decide the appeal of the applicant. They are further directed not to effect the recovery in question till a decision is taken on the appeal of the applicant.

The OA stands disposed of accordingly.


J.P. SHUKLA
MEMBER (A)

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